

(Hindi and English version)
[Placed in Library See No. LT-936-91]

Annual Report of Bharat Ophthalmic Glass Ltd., Durgapur, Hindustan Salts Ltd., Jaipur etc.

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P.K.THUNGON): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-

- (1) (i) A statement regarding Review by the Government on the working of the Bharat Ophthalmic Glass Limited, Durgapur, for the year 1990-91.
- (ii) Annual Report of the Bharat Ophthalmic Glass Limited Durgapur, for the year 1990-91 along with Auditor General thereon. [Placed in Library See No. LT-937-91]
- (2) (i) A statement regarding Review by the Government on the working of the Hindustan Salts Limited, Jaipur, for the year 1990-91.
- (ii) Annual Report of the Hindustan Salts Limited, Jaipur, for the year 1990-91 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library See No. LT-938-91]
- (3) (i) A statement regarding Review by the Government on the working of the Sambhar Salts Limited, Jaipur for the year 1990-91.
- (ii) Annual Report of the Sambhar

Salts Limited, Jaipur, for the year 1990-91 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library See LT-939/91]

Statement of the Action taken or proposed to be taken on ILO Convention No.

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THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI PABAN SINGH GHATOWAR): I beg to lay on the Table a statement (Hindi and English versions) of the Action taken or proposed to be taken on ILO Convention No. 167 and Recommendation No. 175 adopted by the 75th Session of the International Labour Conference—June 1988. [Placed in Library See No. LT-940/91]

13.15 1/2 hrs.

MESSAGE FROM RAJYA SABHA

[English]

SECRETARY-GENERAL: I have to report the following message received from the Secretary-General of Rajya Sabha:-

"In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Punjab Appropriation (No. 2) Bill, 1991, which was passed by the Lok Sabha at its sitting held on the 26th November, 1991, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."